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Harijans/Adivasis killed in Bihar

3361. SHRI CHATURANAN MISH-RA. Will the Minister of WELFARE be pleased to state:

- (a) whether it is a fact that large number of Harijans and Adivasis are being killed in Bihar;
- (b) if so, the number of persons killed in the years 1983-84, 1984-85, 1985-86 and 1986-87; and

(c) what steps have been taken in this regard?

THE DEPUTY MINISTER IN MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): (a) and (b) The number fo cases of murder of Scheduled Castes and Scheduled Tribes during the years 1983 to 1986 in the State of Bihar is indicated below: -

Year								Scheduled Castes	Scheduled Tribes	
1983		•							71	9
1984									95	10
1985							•		54	12
1986 (unto March)				•				•	13	Nil

[RAJYA SABHA]

(c) The Government of India have issued comprehensive guidelines from time to time for effectively dealing with atrocities against Scheduled Castes/Scheduled Tribes. These guidelines contain precautionary, preventive, punitive and rehabilitative measures.

Containers of different item in odd quantity

3362. SHRI KISHOR MEHTA. Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether it is a fact that many items are still allowed to be packed in odd quantities which are basically converted from the British system to Metric system;
- (b) whether it is also a fact that mineral water is available in 650 ml. bottles:
- (c) if so, the reasons therefor and what steps Government propose take to make available the items in metric system like mineral water, Jams etc. in the containers of easy multiple; and

(d) by when Government propose to bring some consistency in the kind of packages permitted?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHEI GHULAM NABI AZAD): (a) No. Sir.

- (b) Yes, Sir.
- (c) and (d) The pack sizes permitted under the Standards Weights and Measures (Packaged Commodities) Rules, 1977 metric system and there is an element of consistency in them. However, these are reviewed from time to time in the light of the suggestions received from the States/Union Territories, voluntary consumer organisations and other concerned interests.

Damage notices by DDA to refugees of Ahata Kidara, Sadar Bazar, Delhi

- 3363, SHRI M. A. BABY: Will the Minister of URBAN DEVELOPMENT be pleased to state.
- (a) whether it is a fact that Delhi Development Authority have issued notices for damages to the refugees of

Ahata Kidara Sadar Bazar, Delhi treating them at par with non-refugees during this year;

- (b) whether it is also a fact that some MPs also brought such facts to his notice during the last three months; and
- (c) if so, what are the details of such complaints and action proposed to be taken to give relief to these refugees?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-LOPMENT (SHRI DALBIR SINGH): (a) to (c) Some representations have been received through alleging assessment incorrect of damages but DDA has denied assessment of damages in respect of the refugees of Ahata Kidara, Sadar Bazar, Delhi, who are covered by Gadgil Assurance, has been done' incorrectly treating them at par with non-refugees. Assessment of damages is in the nature of quasi-judicial proceedings under the public Premises (Eviction of Unauthorised Occupants) Act and the parties can go in appeal to Session Court in case they feel aggrieved.

Atrocities on Harijans in Uttar Pradesh

3364 SHRI H HANUMAN-THAPPA: Will the Minister of WEL-FARE be pleased to state:

- (a) whether Government are aware about the recent atrocities committed on Harijans in village Abhaypur near Murad Nagar of district Meerut (U.P.);
- (b) if so what are the details thereof; and
- (c) what action Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): (a) to (c) The requisite information is being collected and will be laid on Table of the House.

Increase in the number of marginal farmers and agricultural labourers

3365, SHRI SURAJ PRASAD: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that there has been an increase in the number of marginal farmers and agircultural labourers in the country during the last 3 years;
- (b) if so, what are the reasons therefor, and
- (c) what steps have been taken to arrest this trend?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMA-NAND YADAV). (a) Statistics the number of marginal farmers and agricultural labourers in the country during the last 3 years is not available. However, the five yearly agricultural census of operational holdings and decennial population census do indicate an increase.

- (b) The possible reasons for increase in the above two categories could, among others, be attributed to fragmentation of holdings due to increase in population and partition in the family, acquisition of land particularly for major projects, poverty, inadequate allotment of land under land distribution programmes to the landless poor etc.
- (c) While steps taken to check the growth of population may also have the effect of restricting the extent of fragmentation of holdings, vairous poverty alleviation programmes including distribution of land to landless rural poor are being executed with a view to ameliorate the economic conditions of marginal farmers and agricultural labourers.